

The Minister of State in the Ministry of Home Affairs (Shri Datar): 1349 persons during 1956; 109 persons upto the end of March 1957.

Zonal Councils

*227. { Shri Radha Raman:
Shri D. C. Sharma:

Will the Minister of Home Affairs be pleased to state:

(a) how many Zonal Councils established in India under reorganisation of States have held their first meeting;

(b) the duration of such meetings and nature of business which was transacted in them; and

(c) period after which they are expected to meet again?

The Minister of Home Affairs (Pandit G. B. Pant): (a) and (b). The Zonal Councils of the Northern, Eastern and Central Zones held their first meetings on 23-4-57, 30-4-57 and 1-5-57 respectively. The Councils discussed procedural and other matters of common interest to the States concerned.

(c) The Councils will meet as frequently as may be necessary for the disposal of business.

Degrees of Indian Universities

*228. Shri Jhulan Sinha: Will the Minister of Education and Scientific Research be pleased to state:

(a) the names of the countries where the degrees of Indian Universities have not been recognised; and

(b) the reaction of the Government of India in respect of the degrees of the Universities of such countries?

The Deputy Minister of Education and Scientific Research (Dr. M. M. Das): (a) and (b). A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 7].

एलीफेन्टा के गुफाये

*२२६ श्री रघुनाथ सिंह : क्या शिक्षा तथा वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बम्बई के समीप एलीफेन्टा गुफाओं के स्मारकों की मरम्मत न होने के कारण उन्हें क्षति पहुंची है ; और

(ख) क्या ऐसी कोई सम्भावना है कि यदि उचित प्रबन्ध नहीं किया गया तो नष्ट हो जायेंगे ?

शिक्षा तथा वैज्ञानिक गवेषणा मंत्रालय में राज्य मंत्री (डा० का० ला० श्रीमाली) :

(क) जी नहीं ।

(ख) जी हा ।

Principals of Higher Secondary Schools in Delhi

91. Shri Vajpayee: Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Unstarred Question No. 1012 on the 17th December, 1956 and state:

(a) the number of cases in which exemptions have been granted to unqualified Principals and the number of cases where exemptions have been refused;

(b) the number of cases where the unqualified incumbents are still officiating though exemptions have been refused and for how long they have been officiating;

(c) whether there are any cases where unqualified Principals have continued to officiate in persistent defiance of the orders of the Director of Education and the Chairman of the Board of Higher Secondary Education; and

(d) if so, steps taken to deal with them?

The Deputy Minister of Education and Scientific Research (Dr. M. M. Das): (a) 3 and 1 respectively.